NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/17	8	Admission	241/242/ 244	Dr. Ujwala N. Jagdale@Ujwala S. Disle & Another Vs Jagdale Industries Pvt. Ltd. & 5 Others

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

AGRIMA KHANNA

9880769856

FOR POOUAYYASICO.

APPLICANT

The matter is adjourned to 16.06.2017 for passing orders on interim prayer.

MEMBER (J)

MEMBER (T)